

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1332
ANSWERED ON:02.08.2010
SHIFTING OF MOBILE TOWERS
Jaiswal Dr. Sanjay ;Meghwal Shri Arjun Ram

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has issued any guidelines to shift the mobile towers from inhabited areas due to emission of radiations;
- (b) if so, the details thereof and the steps taken/being taken by the Government in this regard;
- (c) whether the Government proposes to fix any time frame to make the mobile towers operational after these are set up; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) & (b) No, Madam. There is no bar for establishing mobile towers in residential areas. Department of Telecommunications (DoT) has issued instructions to all the Access Service Providers to conform to the limits of radiation as prescribed by International Commission on Non Ionizing Radiation Protection from time to time. Latest detailed instructions have been issued vide letter no. 800-15/2010-VAS dated 8.4.2010.

(c) & (d) No, Madam. However, as per the said instructions dated 8.4.2010, all new Base Transceiver Station (BTS) sites should start radiating only after self certificate, regarding meeting the radiation norms, is submitted to relevant Telecom Enforcement, Resource & Monitoring (TERM) Cell of DoT.